

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:261  
ANSWERED ON:09.08.2012  
PROPOSAL FOR CONSOLIDATED SCHEME  
Punia Shri P.L.

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the Government has received any proposal from the Uttar Pradesh Government of Rs. 1500 crore worth of consolidated scheme for ground water recharge and rainwater harvesting in extremely exploited and critical development blocks; and

(b) if so, the action being taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS ( SHRI VINCENT H. PALA)

(a) Chief Minister, Uttar Pradesh in his letter dated 12th April, 2012 addressed to the Prime Minister has sought funds for implementing schemes for groundwater recharge and rainwater harvesting in 108 over-exploited or critical blocks of the State. The estimated cost for implementing these schemes is indicated in the letter as Rs.1500 crore during the 12th Five Year Plan.

(b) Central Ground Water Board under Ministry of Water Resources is formulating a new scheme on Accelerated Artificial Recharge to Groundwater for implementation across the country in the 12th Five Year Plan.